

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP 61/14/ND/2017

PRESENT: SMT. INA MALHOTRA,  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: M/s Kay International Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Ravi Sharma, PCS for the Petitioner

**ORDER**

It is submitted that the service has been effected on the office of the RD.

Be listed before the Regular Bench on 23<sup>rd</sup> January, 2018.

-5-d-1

(Ina Malhotra)  
Member (J)